

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (DB) No.177 of 2020

1. Ravi Kant Jha
2. Amit Kumar Jha Appellants

With

Cr. Appeal (DB) No.194 of 2020

1. Sudhanshu Shekhar Jha
2. Sumit Kumar Jha
3. Sagar Jha Appellants

Versus

The State of Jharkhand Respondent
(in both cases)

**CORAM: HON'BLE MR. JUSTICE H.C. MISHRA
HON'BLE MRS. JUSTICE RAJESH KUMAR**

For the Appellants : Mr. Birendra Kr. Jha, Advocate
For the Respondent : Mr. Rakesh Kumar, Advocate
Mr. Ravi Prakash, Advocate
(in respective cases)

.....

The matter was taken up through Video Conferencing. Learned counsels for the parties had no objection with it and submitted that the audio and video qualities are good.

.....

I.A. Nos.1851 & 1951 of 2020

5/25.06.2020 Heard learned counsel for the appellants and learned counsel for the State on the interlocutory applications filed by the appellants for granting bail during the pendency of the appeal.

Though the appellants have been convicted and sentenced for the offence under Sections 302 /34 of the Indian Penal Code on the allegation that the deceased was poisoned to death by the appellants and other co-accused, but the medical evidence on record shows that no cause of death could be ascertained at the time of *post mortem* as there was no injury on the dead body. The Viscera was preserved and was sent for FSL examination and in the FSL examination also, no poison was detected. The appellants were on bail during trial.

In the facts and circumstances of the case, we are inclined to release the appellants on bail. Accordingly, appellants Ravi Kant Jha, Amit Kumar Jha, Sudhanshu Shekhar Jha, Sumit Kumar Jha and Sagar Jha are directed to be released on bail, during the pendency of this appeal, on furnishing bail bonds of Rs.10,000/- (ten thousand) each, with two sureties of the like amount each, to the satisfaction of learned Additional Sessions Judge-II, Godda, in connection with S.T. No.79 of 2010.

The aforesaid interlocutory applications are accordingly, allowed.

(H. C. Mishra, J.)

(Rajesh Kumar, J.)